

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2016

Dated: 15th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Viyyat Power Pvt. Ltd.

.... Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Rimali Batra
Ms. Sanjana Kala

Counsel for the Respondent(s) : Mr. P. V. Dinesh
Ms. Arushi Singh for R-1

Mr. Ramesh Babu for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **07.12.2017.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**